

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 24
(TO BE ANSWERED ON THE 1st December 2025)

**OPERATION OF FLIGHTS ON THE ROUTES SANCTIONED UNDER
THE UDAN SCHEME**

24. SHRI SANJAY KUMAR JHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether flights have become operational on all the routes sanctioned so far in the States of Bihar, Jharkhand and North Eastern States under the UDAN scheme;
- (b) the number of such routes actually operationalized so far;
- (c) the major obstacles coming in the way of starting operations on the remaining routes that are still not operational; and
- (d) the number of such routes that faced obstacles being operational and the remaining routes yet to become operational in the State of Bihar?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c): In the State of Bihar, under the Regional Connectivity Scheme-Ude Desh ka Aam Nagrik (RCS-UDAN), 31 RCS routes have been awarded, of which 21 routes have been operationalised.

In the North Eastern States, a total of 164 priority RCS routes have been awarded for fixed-wing aircraft and helicopter operations, out of which 90 routes have been operationalised.

In the State of Jharkhand, 20 RCS routes have been awarded, of which 08 routes have been operationalised.

The major obstacles include constraints relating to land availability and the presence of obstacles in the runway approach paths, the requirement for developing aviation infrastructure in challenging terrain, and the limited availability of suitable regional aircraft.

(d) In the State of Bihar, 4 routes are yet to commence.
